

**COMMITTEE**  
**ON**  
**ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**  
**(Fifth Lok Sabha)**

**TWENTY-SIXTH REPORT**

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Twenty-sixth Report.

2. The Committee held a sitting on the 7th April, 1976.

3. The Committee considered applications for leave of absence from Nineteen Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

April 7, 1976  
Chaitra 18, 1898 (Saka)

S. M. SIDDAYYA,  
*Chairman,*  
*Committee on Absence of Members*  
*from the Sittings of the House.*

## APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave recommended by the Committee	Remarks
1	2	3	4	5	6
1	Shrimati Gayatri Devi	60 days w.e.f. 24-3-76*	Detention & Illness	31-7-75 to 7-8-75= 8 days; 5-1-76 to 6-2-76= 33 days and 8-3-76 to 25-3-76= 18 days = 59 days**	
2	Shri C. Chittibabu	Till detention	Detention	7-1-76 to 6-2-76= 31 days and 8-3-76 to 4-4-76= 28 days = 59 days**	
3	Shri Madhu Dandavate	For the period of detention	Do.	†6-2-76 = 1 day and 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76 = 58 days = 59 days**	
4	Shri Shyamnandan Mishra	For the period of detention	Do.	†6-2-76= 1 day and 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76= 58 days = 59 days**	
5	Shri Murasoli Maran	Current session	Do.	8-3-76 to 15-4-76 and 26-4-76 to 15-5-76 = 59 days**	

\*The Member has been continuously absent since 31-7-1975 and has clarified that earlier absence was due to detention. In the first instance leave for 59 days may be granted to her commencing from 31-7-1975.

\*\*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.

†During the last session, he had applied for leave for the entire session, but was granted leave upto 5-2-76 as at the time of granting leave the session was scheduled to conclude on that day. However, the session was subsequently extended upto 6-2-76. Leave for 6-2-76 has not yet been granted. This may be done now.

1	2	3	4	5	6
6	Shri Morarji R. Desai	15-5-76 to the last date of session	Detention	15-5-76 to 22-5-76 =@8 days	
7	Shri Samar Guha	For the period of detention and current session	Do.	8-3-76 to 15-4-76 and 26-4-76 to 15-5-76 =59 days**	
8	Shri R. N. Goenka	Current session	Illness	8-3-76 to 15-4-76 and 26-4-76 to 15-5-76 =59 days**	
9	Shri Jagannathrao Joshi	For the period of detention and current session	Detention	†6-2-76=1 day and 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76 =58 days =59 days**	
10	@Shri Mohan Dharia	For the period of detention	Do.	3-4-76 to 15-4-76=13 days and 26-4-76 to 22-5-76 = 27 days = 40 days	As per established practice the Committee recommend leave upto the last day of the current session.
11	@Shri Hukam Chand Kachwai	For the period of detention & current session	Do.	Do.	Do.
12	@Shri Bhagirath Bhanwar	Sittings to be held in future	Do.	15-5-76 to 22-5-76 =8 days	Do.
13	@Shri Janeshwar Misra	Till release	Do.	†6-3-76 to 15-4-76 =31 days and 26-4-76 to 22-5-76 = 27 days =58 days	Do.

\*\* Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.

† During the last session, he had applied for leave for the entire session, but was granted leave upto 5-2-76 as at the time of granting leave the session was scheduled to conclude on that day. However, the session was subsequently extended upto 6-2-76. Leave for 6-2-76 has not yet been granted. This may be done now.

@ Leave applied for by the Member extended beyond 59 days. However, leave for 59 days was granted to him on 25-3-76 (vide Twenty-fifth Report) as the Committee do not recommend leave for more than 59 days at a time. Leave for the remaining period of the current session may now be granted.

1	2	3	4	5	6
14	@Shri Jyotirmoy Bosu	Current session	Detention	15-5-76 to 22-5-76 =8 days	
15	@Shri Ram Dhan	Do.	Do.	Do.	
16	@Dr. Jivraj Mehta	Do.	Fracture of thigh bone	16-5-76 to 22-5-76 =7 days	
17	@Shri Mukhtiar Singh Malik	Do.	Detention	15-5-76 to 22-5-76 =8 days	
18	@Dr. Laxminarayan Pandeya	Do.	Do.	Do.	
19	@Shri Phool Chand Verma	Do.	Do.	Do.	

@Leave applied for by the Member extended beyond 59 days. However, leave for 59 days was granted to him on 25-3-76 ( vide Twenty-fifth Report) as the Committee do not recommend leave for more than 59 days at a time. Leave for the remaining period of the current session may now be granted.